

अध्यक्ष महोदय : आप मोक्षन बीजिये ।
यहां पर कहने से क्या फायदा है ?

श्री हरीश कुमार गंगवार : यहां नहीं तो और कहां कहें ।

अध्यक्ष महोदय : यहां किस लिये कहेंगे ?

श्री हरीश कुमार गंगवार : चलाने का रोड का रेलवे सिस्टम बना है और वह बंद होने जा रहा है ।

(व्यवधान)

MR. SPEAKER: I do not know the logic of saying it here. You have given the notice and it is under my consideration. I will see when it can be done. What is the fur. of it?

SHRI HARIKESH BAHADUR: Sir, can you direct the Government?

(Interruptions)

अध्यक्ष महोदय : माननीय सदस्य यदि बैठकर थोड़ा सा सदन के रूलस को पढ़ने और समझने का कष्ट कर लें, तो उनको कोई दिक्कत नहीं होगी । मैं आपकी बात कह दूँ । आपने रिंग रेलवेज के बारे में दे दिया है तो मेरे पास कालिग एटेंशन मौजूद हैं । समयानुसार एक एक करके सबजेक्ट आते हैं, आपका सबजेक्ट भी उसी अनुसार आ सकता है, अगर आपको कुछ कहना हो तो आकर बात कर सकते हैं यदि इतना जरूरी काम हो । सदन का समय खराब करने से कुछ नहीं होता है ।

I am available to you all the time.

(Interruptions)**

SHRI JAGPAL SINGH:

अध्यक्ष महोदय : कोई फायदा नहीं होगा ।

Nothing is going on record without my permission.

(Interruptions)**

MR. SPEAKER: Whatever this gentleman is saying is not going on record because he is speaking without my permission.

(Interruptions)**

MR. SPEAKER: There is no question of Privilege. Sit Down.

(Interruptions)**

MR. SPEAKER: Nothing goes on record. I have not allowed him.

आप मेरी बात नहीं सुनते हैं । मेरे पास आ कर बात कर लीजिए ।

He is unnecessarily trying to take the time of the House. It is too much. Everything is being taken out of context and out of limits. It has crossed the decency.

12.09 hrs.

CALLING ATTENTION TO MATTER OF URGENT PUBLIC IMPORTANCE

Reported discontentment among police personnel in various States and action taken by Government

SHRI RAVINDRA VARMA (Bombay North): I call the attention of the Minister of Home Affairs to the following matter of urgent public importance and request that he may make a statement thereon:

"Reported discontentment among Police Personnel in various States and action taken by Government."

SHRI RAM VILAS PASWAN: But where is the Home Minister?

(Interruptions)**

MR. SPEAKER: होम मिनिस्टर भी य हैं ।

The Home Minister is replying in the Upper House.

SHRI GEORGE FERNANDES (Gorakhpur): How did the Minister choose to be in the Upper House and not in the Lower House?

MR. SPEAKER: वहां पहले शुरू हो गया ।

[Mr. Speaker]

They are equally important. Why are you trying to create differentiation?

श्री राम बिलास पासवान : (हाजीपुर) जानबूझकर लोक सभा की प्रतिष्ठा को गिराने की कोशिश की गई है। अफसर-ह्राउस में सीनियर मिनिस्टर रहेगा और लोअर-हाउस में नहीं।

... (ब्यवधान) ...

MR. SPEAKER: Please don't try to divide.

SHRI GEORGE FERNANDES: This is too serious a matter.

MR. SPEAKER: I don't want to put it...

(Interruptions)

SHRI GEORGE FERNANDES: You made the statement, Sir, that the Minister is in the Upper House. Between the Upper House and the Lower House, he chose the Upper House, when here it is a matter of such great public importance.

अध्यक्ष महोदय : आप क्यों डिफ्रें-
ब्लियेशन पैदा करना चाहते हैं, अन्नेसेसरीली
कल तो आप कह रहे थे कि हम बराबर
हैं।

SHRI GEORGE FERNANDES: We are not discussing the Constitution. We are discussing certain conventions, certain traditions...

MR. SPEAKER: No conventions...

SHRI GEORGE FERNANDES: When a matter of grave public importance, in your view, is being discussed, the Minister must be here. After all, he is the one who is in the Cabinet. This Minister does not sit in the Cabinet.

श्री राम बिलास पासवान : पार्लिमेंट
का नेटवर्क होगा, तो ये क्या कहेंगे।

MR. SPEAKER: He is in the Upper House.

... (ब्यवधान) ...

अध्यक्ष महोदय : आप क्यों सदन का
समय नष्ट करते हैं।

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI NIHAR RANJAN LASKAR): Sir, Government is fully conscious of the need to maintain discipline in the police forces of the country and is constantly paying close attention to the affairs of the police in the different States. In 1979, there was widespread police unrest and indiscipline in Punjab, Madhya Pradesh, Orissa, Gujarat, Tamil Nadu, Jammu & Kashmir and Rajasthan. Since then the position has considerably improved and despite the recent developments in Maharashtra and Haryana police and some stray incidents in one or two other States, the overall police discipline could be considered satisfactory.

The situation in Maharashtra and Haryana during August, 1982 resulted from the action taken against the recalcitrant elements in the force in the interest of improving discipline.

A few instances of discontent among policemen have also been reported from the States of Bihar, Himachal Pradesh, Gujarat and Orissa. These mainly relate to individual grievances of policemen. The local authorities have been able to deal with the situation satisfactorily and there is no evidence of any unrest or widespread discontent among the police force in these or other States.

The Central Government is closely monitoring the situation within the police forces in different States and is conscious of the need to meet their real grievances. At the same time, it is determined to maintain the high standards of discipline in the forces in the interests of the country's requirements.

SHRI RAVINDRA VARMA: Mr. Speaker, Sir: I must say that the hon. Minister's statement in answer to this Notice is an exemplary and deplorable essay in evasion. It seems that my hon. friend has not cared to look at the words

employed in the Call Attention Motion. The Motion does not refer to discipline or indiscipline, but it refers to discontent; and my hon. friend's answer to the House is singularly silent about the causes of discontent, and about the widespread nature of the discontent. All that he has done is again to wave a baton before this House and to say: "I have a big baton with me; and, therefore, I shall ensure discipline in the Police forces of the country".

In all humility, I would like to submit that he has put the cart miles before the horse and treated the House to an essay in irrelevance. He has emulated the example of the ostrich and he believes that by hiding his head in the sand, he can deny the howling storms to which this country has been a witness in the last few months.

It is most unfortunate that he has gone into history, and talked about 1979. I can go back to history and talk about 1953 and 1960s and 1970s, when the Ministry headed by my distinguished friend....

MR. SPEAKER: Mr. Verma, please excuse me for a minute. I think I will postpone this till 5 O'clock. I would like the Minister to be here.

SHRI GEORGE FERNANDES: I think you could have done this, when I raised the point.

हाय बिलास पासबाब : अध्यक्ष जो, आप का बहुत बहुत धन्यवाद ।

श्री हरीश कुमार गंगवार (पोलीभीत) । आप ने जो इस सदन की डिमिन्टो रखी है, उससे लिए आप को धन्यवाद ।

SHRI RATANSINH RAJDA (Bombay South): You have maintained the dignity of the House.

12.15 hrs.

**BUSINESS ADVISORY COMMITTEE
THIRTY-FIFTH REPORT**

**THE MINISTER OF PARLIAMEN-
TARY AFFAIRS AND WORKS AND**

HOUSING (SHRI BHISHMA NARAIN SINGH): I beg to move:

"That this House do agree with the Thirty-fifth Report of the Business Advisory Committee presented to the House on the 4th October, 1982."

MR. SPEAKER: The question is:

"That this House do agree with the Thirty-fifth Report of the Business Advisory Committee presented to the House on the 4th October, 1982."

The motion was adopted.

MR. SPEAKER: Now matters under Rule 377.

SHRI K. RAMAMURTHY (Kriahna-giri): Before, you start it, I want to make a suggestion. Since the Calling Attention has been postponed to 5 O'clock, I would suggest that this should be adjusted accordingly, because all the members who have given notice under Rule 377 may not be available at this time; they might be thinking that this will be taken up after the calling attention is over.

12.16 hrs.

MATTERS UNDER RULE 377

(1) DROWNING OF CHILDREN IN NANGAL RESERVOIR

श्री मनो राम बागड़ी (हिंदार) : मैं सबसे पहले यह बता देना चाहता हूँ कि मेरा नाम मनोराम बागड़ी (लोकवल) है। इसमें (च) या (क) नहीं लगा हुआ है (ब्यवधान)

आप बैठ जाइये शास्त्री जी, आपका कोई ठिकाना नहीं है। कभी रूस जाते हैं, कभी चीन जाते हैं। मैं न पोलैंड जा रहा हूँ और न अफगानिस्तान जा रहा हूँ! (ब्यवधान)

अध्यक्ष महोदय 29 सितम्बर, 82 को गोविन्द सागर, नांगल में एक नाव में 114